

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-131/1994/3500/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
Special Judge, CBI, NIA,
Assam, Guwahati.

Dated Guwahati the th 14 October, 2020.

Sub: Casual leave.

Ref:- Your letter No.SPL/CBI/01-20/255 dated 14.10.2020.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for casual leave on 15.10.2020 and 16.10.2020, has been granted. The Special Judge, CBI, Addl. CBI Court No.1, Assam, Guwahati and in his absence the Special Judge, CBI, Addl.Court No. 2, Assam, Guwahati and in his absence the Special Judge, CBI, Addl. CBI Court No.3, Assam, Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

sdt

JT. REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-131/1994/3501/A, dated 14.10.2020

Copy to :

1. The Special Judge, CBI, Addl. CBI Court No.1, Assam, Guwahati .
2. The Special Judge, CBI, Addl.Court No. 2, Assam, Guwahati.
3. The Special Judge, CBI, Addl. CBI Court No.3, Assam, Guwahati.
4. ✓ The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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14/10/2020